

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 161/2020
PS : Bhajan Pura
State Vs. Shakil Malik**

18.12.2020

Proceedings conducted through VC.

**This is an application seeking transfer of the
present case to CBI or to DIU and to other independent
agency.**

**Present: None for State.
IO/ASI Jamil Khan in person.
Mr. Shahrukh, Ld. Counsel for applicant/
complainant.**

IO is directed to file detailed reply on 21.12.2020.

Order be uploaded on the server.

**(DINESH KUMAR)
CMM/NE/KKD/DELHI/18.12.2020**

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No.134/2020
PS : Dayal Pur
State Vs. Mohd. Furkan**

18.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant u/s. 207 Cr.P.C.**

Present: None for applicant.

Be listed with the main charge sheet on 19.12.2020.

Order be uploaded on the server.

**(DINESH KUMAR)
CMM/NE/KKD/DELHI/18.12.2020**

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 158/2020
PS : Dayal Pur
State Vs. Aarif @ Mota**

18.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant u/s. 207 Cr.P.C.**

**Present: None for applicnat.
None for State.
IO is not present.**

**Notice to IO and Ld. SPP not issued. Fresh notice
be issued to IO and Ld. SPP for next date of hearig.**

Be listed for arguments on 06.01.2021.

Order be uploaded on the server.

**(DINESH KUMAR)
CMM/NE/KKD/DELHI/18.12.2020**

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No. 84/2020

PS : Dayal Pur

State Vs. Firoz

18.12.2020

Proceedings conducted through VC.

This is an application moved on behalf of applicant seeking direction to Jail Superintendent to transfer the accused from Mandoli Jail to any other Jail.

Present: None for applicant.

Report is received from the Jail Superintendent concerned.

Be listed for appearance and arguments on application on 21.12.2020.

Order be uploaded on the server.

(DINESH KUMAR)

CMM/NE/KKD/DELHI/18.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No. 91/2020

PS : Dayal Pur

State Vs. Nazim

18.12.2020

Proceedings conducted through VC.

**This is an application for calling medical report
of accused Nazim from Jail.**

Present: Mr. Shahrukh, Ld. Counsel for applicant.

Report is not received from the Jail Superintendent.
Notice be issued to the Jail Superintendent concerned to
show cause as to why medical report of accused Nazim
was not sent to the court as directed vide order dated
16.12.2020. Explanation be filed on the next date of
hearing.

In the meantime, Jail Superintendent is directed to
file medical report of accused Nazim on the next date of
hearing.

Copy of this order be sent to Jail Superintendent
concerned.

Be listed on 21.12.2020.

Order be uploaded on the server.

**(DINESH KUMAR)
CMM/NE/KKD/DELHI/18.12.2020**

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No. 33/2020

PS : Gokal Puri

State Vs. Not known (Applicant Hashimuddin)

18.12.2020

Proceedings conducted through VC.

This is an application moved on behalf of applicant for release of vehicle no. HR-12AJ-9483 and UPA-6270 to the owner.

Present: None

Notice be issued to applicant to join the proceedings on the next date of hearing otherwise adverse order might be passed.

Be listed on **21.12.2020**.

Order be uploaded on the server.

(DINESH KUMAR)
CMM/NE/KKD/DELHI/18.12.2020